

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TRIBHOVANDAS BHIMJI ZAVERI & SONS RETAIL PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	Tribhovandas Bhimji Zaveri & Sons Retail Private Limited
2	Date of incorporation of corporate debtor	26/03/2015
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Mumbai
4	Corporate Identity No. / Limited Liability Identification No. Of corporate debtor	U74999MH2015PTC263038
5	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 2, Ground Floor, Nirmal Lifestyle, L.B.S. Marg, Mulund (W), Mumbai 400080.
6	Insolvency commencement date in respect of corporate debtor	16th December 2019 (As per the Order of NCLT dated 16th December, 2019 in CP(IB) 2979/MB/C-II/2018)
7	Estimated date of closure of insolvency resolution process	12th June, 2020 (180 days from the Insolvency Commencement Date)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Harshul Anikant Shah Registration Number: IBBI/PA-002/IP-N00131/2017-18/10347
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-3/18, Scindia Society, Off Sir M.V. Road, Andheri (East), Mumbai- 400069. E-mail: harshul1979@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Corporate Legal Practice, B-1/8, Scindia Society, Off Sir M.V. Road, Andheri (East), Mumbai- 400069. E-mail ID: tbzclrp@gmail.com
11	Last date for submission of claims	3rd January 2020
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Same as Sr No 10 above.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the "TRIBHOVANDAS BHIMJI ZAVERI & SONS RETAIL PRIVATE LIMITED" on 16th December 2019; order received on 19th December 2019.

The creditors of TRIBHOVANDAS BHIMJI ZAVERI & SONS RETAIL PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 03rd January 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20th December, 2019

Place: Mumbai.

sd/-

Harshul Shah

Interim Resolution Professional for

Tribhovandas Bhimji Zaveri & Sons Retail Private Limited
Registration No. IBBI/PA-002/IP-N00131/2017-18/10347



Handwritten signature: A Shah
dated 20/12/2019